

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 372 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.11.2017**

**NAME OF THE COMPANY: M/s Daimler Financial Services Pvt. Ltd. Vs.
M/s Sharda Gems And Jewels Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Ritesh Khare, Advocate

ORDER

Notice be issued to the Respondent returnable on 28th November, 2017,
by all modes. Dasti as well. Affidavit of service be also filed.

S-D
(S. K. Mohapatra)
Member (T)

S-D
(Ina Malhotra)
Member (J)